

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 95 OF 2016

Dated: 4th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Jaiprakash Power Ventures Ltd. Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Aradhna Tandon for R-1

Mr. Alok Shankar for R-2 to 4

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **28.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**